

**IN THE HIGH COURT OF JUDICATURE AT PATNA  
CRIMINAL MISCELLANEOUS No.77862 of 2025**

Arising Out of PS. Case No.-604 Year-2024 Thana- BHAGWAN BAZAR District- Saran

Md. Jamshed S/O Md. Qureshi Resident of Mohalla- Karim Chak Khanua,  
P.S- Chhapra Town, District- Saran at Chhapra.

... .. Petitioner/s

Versus

The State of Bihar

... .. Opposite Party/s

**Appearance :**

For the Petitioner/s : Mr. Yashraj Bardhan, Advocate

For the Opposite Party/s : Mr. Md. Shakir Ahmad, APP

**CORAM: HONOURABLE MR. JUSTICE ASHOK KUMAR PANDEY  
ORAL ORDER**

3      16-01-2026                      Heard learned counsel for the parties.

2. Call for legible up-to-date photocopy of the case diary in connection with Bhagwan Bazaar P.S. Case No. 604 of 2024 from the Court of learned Additional Chief Judicial Magistrate-II, Saran at Chhapra.

3. List this case on 13.02.2026.

**(Ashok Kumar Pandey, J)**

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